GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

STARRED QUESTION NO:61 ANSWERED ON:02.03.2010 IMPORT OF RAW SUGAR Haque Shri Sk. Saidul;Paranjpe Shri Anand Prakash

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether raw sugar was imported during the last one year and the current year;
- (b) if so, the reasons therefor;
- (c) the rate of import and the per kilogram expenditure incurred on processing;
- (d) whether any stipulations were made for sale/distribution of the processed sugar in the domestic market; and
- (e) if so, the details thereof and the steps taken by the Government to check violations made thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a), (b), (c), (d) & (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO.61 DUE FOR ANSWER ON 02.03.2010 IN THE LOK SABHA.

- (a)&(b): Production of sugar during the previous 2008-09 sugar season is provisionally estimated at about 147 lac tons as against estimated consumption of about 220 lac tons. Also, production of sugar in the current sugar season 2009-10 is estimated to be low at about 160 lac tons as against the estimated consumption of about 230 lac tons. To bridge the gap between the production and consumption of sugar in the last sugar season 2008-09 (October- September) and also in the current sugar season 2009-10, the Central Government has, inter-alia, permitted duty-free import of raw sugar by sugar mills/refineries and any person other than sugar mills/refineries, on job basis, upto 31.12.2010. There has been no import of sugar on Government account either in the last sugar season 2008-09 or in the current sugar season 2009-10.
- (c): Since it is the sugar mills/refineries and any person other than sugar mills/refineries who have undertaken import of raw sugar as per their commercial prudence, the rate of import of raw sugar is not available with the Government. The expenditure per kilogram incurred on processing of raw sugar varies from factory to factory undertaking processing of such raw sugar.
- (d): Accelerated releases have been allowed to sugar mills for sale of sugar processed from imported raw sugar and they are required to obtain release orders for its sale on monthly basis.
- (e): No case of willful violation for sale/distribution of the processed sugar in the domestic market has come to the notice of the Department.